

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6818/2021

(Arising out of impugned final judgment and order dated 19-08-2021 in A482 No. 26560/2018 passed by the High Court Of Judicature At Allahabad)

SILPI SRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 113034/2021 - EXEMPTION FROM FILING O.T.)

Date : 13-12-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Prateek Yadav, Adv.
Mr. Ankur Yadav, AOR
Mr. Krishna Kumar Yadav, Adv.
Mr. Kuldeep Yadav, Adv.
Mr. Mitr Rao, Adv.

For Respondent(s) Mr. Garvesh Kabra, AOR
Ms. Sakshi Kakkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

The interim order dated 17.09.2021 is confirmed in relation to the present appellant, while making it clear that the proceedings qua her shall remain stayed but may otherwise proceed in relation to the other accused persons in accordance with law.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER

